

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00134/2020

Jabalpur, this Friday, the 31st day of January, 2020

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Smt. Anju G. Mukerji, aged about 57 years,
W/o Late Shri Arup Mukerji,
Occupation-Sr. Steno (GP-4200)
(MACP 4600-4800/-) Flat No. 3,
61/1 Baikunth Apartment,
Shakti Nagar, Habibganj,
Bhopal-462024

-Applicant

(By Advocate –**Shri A.K.Singh**)

V e r s u s

1. Union of India, through General Manager,
West Central Railway, Indira Market, Jabalpur (MP) Pin-482001
2. The Divisional Railway Manager,
West Central Railway, Indira Market,
Bhopal Division,
Bhopal (MP) Pin-462024
3. The Senior Divisional Personnel Officer,
West Central Railway,
Bhopal Division, Bhopal (MP), Pin 462024
4. The Additional Register, Railway Claims Tribunal
Opposite Mansarovar Colony,
Habibganj, Jabalpur (MP) Pin 462016

- Respondents

(By Advocate –**Shri A.S.Raizada**)

O R D E R (ORAL)**By Navin Tandon, AM:-**

Learned counsel for the applicant seeks to withdraw this Original Application with liberty to file afresh with better particulars.

2. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

**(Ramesh Singh Thakur)
Judicial Member**
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**(Navin Tandon)
Administrative Member**